

(c) the steps taken to check this dangerous trend?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No information is available.

(b) the question does not arise in view of (a) above.

(c) Voluntary organisations have set up 23 Centres in Delhi to provide counselling, deaddiction and after care follow-up services to drug addicts. For creating social awareness amongst the people, brochures and pamphlets showing the addresses of all such Centres have been printed and distributed widely. In addition, press advertisements have also been issued in the national and regional newspapers alongwith the addresses of these Centres. Public awareness programmes in schools, colleges and in the community are regularly taken up through camps, debates, public meetings, pantomime shows, street plays etc. to make the public aware of the ill-effects of the drugs and drug abuse.

Consumption of Narcotics and Psychotropic Drugs

9079. **DR. DEBI PROSAD PAL:**
BABA SUCHA SINGH:

Will the Minister of WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news item captioned "Too soft on drugpushers" appearing in the "Statesman", New Delhi dated 15 April, 1990;

(b) the extent of drug addiction in West Bengal and Punjab; and

(c) the steps Government propose to take to curb these major social evils?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Jute Mill in Bihar

9080. **SHRI SUKDEV PASWAN:** Will the Minister of TEXTILES be pleased to state:

(a) whether Government had approved the proposal of construction of a jute Mill in Farbisganj of Bihar in 1974-75;

(b) whether the construction work of the Jute Mill had started;

(c) if not, whether Government propose to set up the propose jute mill or in the alternative a rope mill; and

(d) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Industrial Licence was issued to Bihar State Industrial Development Corporation in 1981. It expired on 30.6.85.

(b) The Government are not aware of the commencement of construction.

(c) and (d). No proposal is pending with the Government.

[*English*]

Shifting of Machinery

9081. **SHRI KASHI RAM RANA:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: